

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

3. IA/116/2023 IA/117/2023
IA/118/2023 C.P. (IB)/1098(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: Kanoria Chembond Private Limited
Vs.
Artedz Fabs Limited

SECTION: 7 of IBC 2016

ORDER

Adv. Manish Jha appearing for the Applicant/Liquidator is present through Virtual hearing.

IA 116 of 2023- The above Application has been filed seeking to take on record the Preliminary Report submitted by the Liquidator. Permitted.

Accordingly, the above Application is **allowed** and disposed of by taking on record the Preliminary Report.

IA 117 of 2023- The above Application has been filed seeking to take on record the Stakeholders Consultation Committee Report submitted by the Liquidator. Permitted.

Accordingly, the above Application is **allowed** and disposed of by taking on record the Stakeholders Consultation Committee Report.

IA 118 of 2023- The above Application has been filed seeking to take on record the Asset Memorandum submitted by the Liquidator. Permitted.

Accordingly, the above Application is **allowed** and disposed of by taking on record the Asset Memorandum.

List the CP on **03.03.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

/z/

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)